

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 114 OF 2017

Dated: 30th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

Kishangarh Hi-tech Textile Park Ltd (KHTPL) Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : For App1

Counsel for the Respondent(s) : Raj Kumar Mehta For Res1
Pradeep Misra For Res2

ORDER

At the request of learned counsel for the parties, list this matter
on **25.11.2019.**

**S.D. Dubey
Technical Member (electricity)**

**Justice Manjula Chellur
Chairperson**

PR